

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Director,
Judicial Academy Jharkhand,
Dhurwa, Ranchi.

Sub:- Regarding Training Schedule of the District & Addl. Sessions Judges appointed on promotion.

Ref:- Your letter No. 2540/JAJ dated 03.09.2019.

Sir,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to accord approval for the Institutional Training Schedule of the District & Addl. Sessions Judges appointed on promotion to 03 weeks in the Judicial Academy from 01.09.2019 to 20.09.2019 and 01 weeks Practical Training at their respective place of posting after concluding the Institutional Training.

This is for your information and communication to the Officers concerned.

Yours faithfully,

Sd/- **J.P. Singh**

Registrar (Administration)

Memo No. 3266 /Apptt.

Dated, Ranchi, the Sept 05, 2019

Copy forwarded for information and needful to:-

1. all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi,
2. the Principal Secretary-cum-Legal Remembrancer, Law (J) Department, Govt. of Jharkhand, Ranchi,
3. Sri Abhas Verma, Joint Registrar (Estab.), High Court of Jharkhand, Ranchi and
4. the C.P.C.I/c, e-Courts Project, High Court Jharkhand, Ranchi for getting uploaded the letter on the Court's website.


05/09/19
Registrar (Administration)